

Government of Jammu and Kashmir
Agriculture Production and Farmers Welfare Department
Civil Secretariat, J&K Jammu

Notification

Srinagar, the 4th January, 2022

S.O 08 :- In exercise of the powers conferred by the proviso to Article 309 of the Constitution of India, the Lieutenant Governor hereby makes the following rules, namely:-

1. **Short title and commencement:**

- (1) These rules may be called the Jammu and Kashmir Sericulture (Gazetted) Service Recruitment Rules, 2022;
- (2) They shall come into force from the date of their publication in the official Gazette.

2. **Definitions:-** in these rules, unless the context otherwise requires:-

- a) **“Administrative Department”** means the Department of the Government in the Civil Secretariat holding the administrative charge of the service.”
- b) **“Commission”** means the Jammu and Kashmir Public Service Commission;
- c) **“Cadre”** means the cadre of the Service;
- d) **“Government”** means the Government Union Territory of Jammu and Kashmir;
- e) **“Head of the Department”** means the Major Head of the Department holding the administrative control of the organization;
- f) **“Member of Service”** means a person appointed to a post in the (Gazetted) Service under the provisions of these rules;
- g) **“Post”** means a permanent post carrying a definite time scale sanctioned by the Competent Authority;
- h) **“Rules”** means the Jammu and Kashmir Sericulture (Gazetted) Service Recruitment rules, 2022;
- i) **“Selection Agency”** means the agency constituted by the Government for making recruitment to a particular class of post.
- j) **“Schedule”** means the Schedules annexed to these rules;



k) **“Service”** means the Jammu and Kashmir Sericulture (Gazette) Service;

l) Words and expressions used in these rules, but not defined, shall have the same meaning, as assigned to them in the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956/Jammu and Kashmir Civil Services Regulations as amended from time to time.

3. Constitution of Services:- (1) From the date of commencement of these rules, there shall be constituted the “Jammu and Kashmir Sericulture (Gazetted) Service”.

(2) The Government may, at the time of commencement of these rules, appoint to the service any person, who at the commencement of these rules, is holding in a substantive capacity any post included in the cadre of the service;

Provided that for purposes of initial constitution of the service, the person holding any post in a substantive capacity to which he/she was appointed by the competent authority under rules, included in the cadre of the service in its sanctioned pay band with applicable grade pay, shall be deemed to have been appointed to the service under these rules, if he/she is fully qualified to hold the post under these rules unless he/she opts otherwise within 15 days from the commencement of these rules;

Explanation: The word **“holding”** means, a person holding a post included in the cadre of the Jammu and Kashmir Sericulture (Gazetted) Service in its sanctioned pay band with applicable grade pay on regular basis under orders of the competent authority and will not cover the persons holding a post on ex-cadre/deputation basis or on adhoc or in a stop-gap arrangement.

4. Strength and composition of the Service:- (1) The authorized permanent and temporary strength of the cadre and the nature of posts included therein shall be determined by the Government, from time to time and shall, at the initial constitution of the service under these rules, be such as specified in the Schedule-I.

Provided that the Government may create temporary posts in the cadre of the service for specified period or purpose, as may be considered necessary, from time to time.

- (2) The Government shall, at the interval of every five years or at such other intervals, as may be necessary, re-examine the strength and composition of the cadre of the service and make such alterations therein as it deems fit.

5. **Qualification and Method of Recruitment:** (1) No person shall be eligible for appointment or promotion to any post in any class, category or grade in the service unless he/she possesses the qualifications as laid down in Schedule-II and fulfills other requirements of recruitment as provided in the general rules and orders for the time being in force.

- (2) First appointment to the service or class may be made:-
- (a) By Direct Recruitment; or
 - (b) By Promotion; or
 - (c) Partly by (a) and partly (b) in the ratio and in the manner as mentioned against each post in Schedule-II

Provided that all the posts under direct recruitment shall be filled up through J&K Public Service Commission as per the rules/orders of the Government issued for the purpose.

Provided further that all posts to be filled by promotion shall be filled through Departmental Promotion/J&K Public Service Commission unless any post/category of posts is exempted from the purview of the J&K Public Service Commission.

- (3) The Department shall refer vacancies in the direct/promotion quota to the Jammu and Kashmir Public Service Commission and Departmental Promotion Committee as the case may be in terms of SRO-166 dated 14.06.2005 as amended time to time.

6. **Probation:-** (1) Probation of persons appointed to the Service through direct recruitment shall be regulated in terms of the Jammu and Kashmir Probationer (Condition of Service, Pay and Allowances) Fixation of Tenure Rules, 2020 and in all other cases under the provisions of Jammu

and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956.

(2) The pay of a person appointed to the service through direct recruitment shall be regularized in terms of the Jammu and Kashmir Probationer (Condition of Service, Pay and Allowances) Fixation of Tenure Rules, 2020 and in all other cases as per the provisions of Jammu and Kashmir Civil Services Regulations or General Rules as issued from time to time.

7. **Reservation in Appointment:-** While making appointments either by direct recruitment or by promotion, reservation shall be made in accordance with the rules and orders used from time to time for members of the Scheduled Caste/Scheduled Tribes/Backward Classes or any other category or class of persons under the provisions of the Jammu and Kashmir Reservation Act, 2004 and the Rules made there under.

8. **Training and Departmental Examinations:-** Persons appointed to the service by direct recruitment shall be required to undergo such training from time to time during the course of probation and to pass during the period of probation or trial such departmental examination as the Government may prescribe:

Provided that the Government may exempt, either wholly or partially from such training or departmental examinations, persons who have passed a departmental examination or undergone training declared by the Government to be equivalent to a departmental examination or training prescribed under these rules.

9. **Eligibility of Government servants for Direct Recruitment:-**

A person already in the Government service may apply through proper channel for direct recruitment to a vacant post through proper channel for direct recruitment to a vacant post in any particular class or category in the service, if he/she possesses the educational and any other qualifications prescribed for recruitment to such class or category of post. The upper age limit of such Government servants shall be provided in the general rules.

Provided that in the case of a post, which requires a higher degree of specialization and or experience, the Government may prescribe a higher ~~age limit~~ in case of direct recruitment.

10. **Maintenance of Seniority Lists:-** Seniority of the members of the Service shall be regulated under the Jammu and Kashmir Civil Services (Classification, Control and Appeal) Rules, 1956. The Administrative Department shall maintain an up-to-date and final seniority list of members of the Service.
11. **Residuary Matters:-** In regard to matters not specifically covered by these rules, the members of the Service shall be governed by the rules/regulations and orders applicable to the Union Territory Civil Service in general.
12. **Interpretation:-** If any question arises relating to the interpretation of these rules, the matter shall be referred to the Administrative Department whose decision thereon shall be final and binding.
13. **Repeal and Saving:-** (1) The Jammu and Kashmir Sericulture (Gazetted) Service Recruitment rules, 1995 are hereby repealed.
- (2) Notwithstanding such repeal, any appointment, order made or action taken under the provisions of the rules so repealed shall be deemed to have been made or taken under the corresponding provisions of these rules.

By order of the Lieutenant Governor.

Sd/-

(Navin K. Choudhary) IAS
Principal Secretary to Government
Agriculture Production and
Farmers Welfare Department

No:-Agri/Seri/57/2006-Genl-I

Dated: 04..01.2022

Copy to the:

1. Financial Commissioner (Additional Chief Secretary) Finance Department.
2. Principal Secretary to the Hon'ble Lieutenant Governor, J&K.
3. Principal Secretary to the Government, General Administration Department.
4. Secretary to the Government, ARI & Trainings Department.

5. Secretary to the Government, Department of Law, Justice and Parliamentary Affairs.
6. Director, Sericulture Development Department, J&K.
7. Director, Archives Archaeology & Museums, J&K.
8. OSD to Hon'ble Advisor(F).
9. Private Secretary to Chief Secretary, J&K.
10. General Manager, Government Press Srinagar/Jammu with the request to kindly publish the same with the next issue of Government Gazette.
11. Private Secretary to Principal Secretary to the Government Agriculture Production & Farmers Welfare Department.
12. S.O. Section w.7.s.c.
13. In-charge website.
14. Concerned file.



(Mohammad Farooq Dar), JKAS
Special Secretary to Government
Agriculture Production and
Farmers Welfare Department

SCHEDULE-I

S.No.	Designation of the post	Pay scales (7 th pay commission Pay levels)	Sanctioned Strength
01	Director, Sericulture Development Department	Level-13 (123100-215900)	01
02	Additional Director, (Territorial) Jammu/Kashmir	Level -12 (78800-209200)	02
03	Development Officer (Territorial/ Extension & Trainings)	Level-11 (67700-208700)	03
04	Deputy Director (E&S)	Level-11 (67700-208700)	01
05	Project Executive Officer (Development and Post Cocoon Sector & Hqr)	Level-10A (56600-179800)	03
06	Administrative Officer	Level-8 (47600-151100)	01
07	Accounts Officer	Level-8 (47600-151100)	01
08	District Sericulture Officers	Level-8 (47600-151100)	18
09	Manager Seeds	Level-8 (47600-151100)	03
10	Principal Sericulture Training Institute	Level-8 (47600-151100)	02
11	Research Officer	Level-8 (47600-151100)	01
	Total		36


4.1.2022

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SCHEDULE-II

Class	Category	Designation of the post	Pay scales (7th pay commission Pay levels)	Minimum Qualification for direct recruitment	Method of Recruitment.
1	2	3	4	5	6
I		Director	Level-13 (123100-215900)	-	By Promotion from Class-II Having at least three years service as such. Or By deputation from the General Administration Department IAS/KAS.
II		Additional Director, (Territorial) Jammu/ Kashmir	Level-12 (78800-209200)	-	By promotion from Class-III having not less than three (03) years service in that Class; Or In case of non availability of in-service officers from Class-III, by deputation of an officer of the pay scale of Additional Director (Sericulture) level from SKUAST-Jammu /Kashmir.
III		Development Officer (Territorial Extension & Trainings)	Level-11 (67700-208700)	-	By promotion from Class-V having not less than 3 years service in that class.
IV		Deputy Director (E&S)	Level-11 (67700-208700)	-	By deputation from J&K Economics & Statistics (Gazetted) Service.
V		Project Executive Officer (Development and Post Cocoon Sector & Hqr)	Level-10A (56600-179800)	-	By promotion from Class-VIII (District Sericulture Officer/ Manager Seed/ Research Officer/ Principal STI) with five years' service in that class.
VI		Administrative Officer	Level-8 (47600-151100)	-	By deputation from J&K Administrative Officers (Gazetted) Service of General Administration Department.

VII		Accounts Officer	Level-8 (47600-151100)	-	By deputation from J&K Accounts (Gazetted) Service.
VIII		District Sericulture Officers/ Manager Seed/ Research Officer/ Principal Sericulture Training Institute.	Level-8 (47600-151100)	B.Sc Sericulture (4 years Course) from any Govt. recognized institute/ University	a) 50% by Direct Recruitment b) 50% by promotion from J&K Sericulture (Subordinate) Service viz. Lecturers/Farm Managers/ Tassar Project Officer/Market Supervisors having B.Sc with Post Graduate Diploma Sericulture/B.Sc Sericulture (4 years Course) from any recognized Govt. Institute/ University having five years service.


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